

the following 10 irrigation and 3 power projects for inclusion in second part of the Five Year Plan in addition to the schemes which had been included in Part I.

Irrigation Projects:

- (1) Kistna-Pennar Project—stage I;
- (2) Vaigai Reservoir;
- (3) Gandikota;
- (4) Amaravathy Reservoir;
- (5) Kannhirapuzha Reservoir;
- (6) Sathanur Project;
- (7) Budameru Reservoir;
- (8) Krishnagiri Reservoir;
- (9) Grow More Food and minor irrigation projects;
- (10) Ramapada Sagar Project.

Power Projects:

- (11) Periyar Scheme;
- (12) Kundah Scheme;
- (13) Krishna-Pennar Project—stage I.

(b) Yes; the more important of the conclusions were:

- (i) Two very big projects, the Ramapada Sagar and the Krishna-Pennar, could not both be included in the Plan;
- (ii) The Krishna-Pennar scheme was referred to a technical committee who also examined the Ramapada Sagar Project;
- (iii) As regards other irrigation schemes, the cost per acre of irrigation was high and they gave poor financial returns. And in any case, the finances needed for them could not be found.

(c) The Krishna-Pennar or other project and the Grow More Food schemes have been included in the Plan.

TOBACCO EXPORT

557. **Shri S. V. L. Narasimham:** Will the Minister of Commerce and Industry be pleased to state:

- (a) the quantity of tobacco exported abroad from 1947 till the end of 1952;
- (b) the quantity marketed;
- (c) the facilities provided by Government for sale of this Commodity;
- (d) how the stock remaining unsold is to be disposed of; and
- (e) whether Government propose to permit import of other goods for the price of tobacco sold?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (c). Two statements are laid on the Table of the House. [See Appendix V, annexure No. 38.]

(b) Reference is apparently to the quantity marketed in India. A statement showing tobacco marketed in India is laid on the Table of the House. [See Appendix V, annexure No. 38.]

(d) Tobacco which is not marketable or fit for human consumption is either used for agricultural purposes or destroyed. As regards marketable tobacco, stocks are disposed of through the normal trade channels.

(e) No, Sir.

PAPER FROM BAGASSE

558. **Shri T. S. A. Chettiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government are aware that paper can be manufactured out of sugarcane bagasse now being wasted; and

(b) whether anything in this direction is being attempted in this country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. Bagasse is already being used in the country for the manufacture of boards. Experiments are now being conducted for the purpose of manufacture of paper from pulp made out of Bagasse and it is reported that one of the manufacturing units in the country is using 50 per cent. Bagasse pulp in the manufacture of Tissue paper, match paper and thin poster paper.

सामुदायिक योजनाओं के लिए विशेषज्ञ

५५९. श्री बी० मिस्त्र: क्या योजना मंत्री यह बतलाने की कृपा करेंगे:

(क) सामुदायिक योजनाओं को विभिन्न राज्यों में लागू करने के लिए बाहर से कितने इंजीनियर और विशेषज्ञ बुलाए गए हैं; और

(ख) ये इंजीनियर और विशेषज्ञ किन-किन देशों के हैं और उनका मासिक वेतन क्या है?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Eight Technical personnel from the

U.S.A. have been recruited to assist the States. They work as advisers with their Indian counterparts in the execution of community project schemes. Their salaries are met by the Government of the U.S.A.

GROUNDNUT

560. Shri S. R. Bharatiya: (a) Will the Minister of **Commerce and Industry** be pleased to state what was the estimated total production of groundnut seed in 1952-53 and what was the actual production during the same period?

(b) What was the quota sanctioned for export of groundnut seed and oil in 1952-53 and what was the quantity actually exported?

(c) Are Government aware that the prices of groundnut seed and oil have increased?

(d) What steps do Government propose to take to afford relief to the common consumer?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The final estimate of production of groundnut in 1952-53 is 2,894,000 tons of nuts in shell. Figures of actual production are not available.

(b) The quota sanctioned for export of groundnut seed and oil for 1952-53 is 60,000 tons in terms of oil, 29,588 tons of groundnut oil and 1,300 tons of Hand Picked and Selected groundnuts were actually exported in the period July, 1952 to January, 1953.

(c) and (d). Yes, but they have not increased so much as to need Government interference in the matter.

ADVISORY COMMITTEES IN MADRAS

561. Shri Veeraswamy: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number and names of the members of the Advisory Committees of A.I.R. Stations in Madras State; and

(b) the function of the Committees?

The Minister of Information and Broadcasting (Dr. Keskar): (a) A statement showing the number and names of members of Programme Advisory Committees of All India Radio Stations in Madras State is laid on the Table of the House. [See Appendix V, annexure No. 39.]

(b) The functions of the Committees are to review the programmes broadcast and discuss pro-

gramme plans for the ensuing half-year. The Committees make suggestions for the improvement of programmes and advise on such other matters concerning the planning and presentation of programmes as are referred to them.

BACKWARD CLASSES IN MYSORE STATE

562. Shri Thimmaiah: Will the Minister of **Planning** be pleased to state:

(a) the amount of money paid to Mysore State during 1952-53 for the uplift of Backward Classes out of rupees one crore allotted in the Five Year Plan for the uplift of Backward Classes in Mysore State; and

(b) the different items on which the said amount has been spent in Mysore State if the information is available?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The scheme costing Rs. 1 crore for the welfare of the Backward Classes under the Mysore State Plan relates to provision of housing facilities for the Backward Classes. The Central Government have not given any grant towards the implementation of this scheme so far.

(b) Does not arise.

A. I. R. PUBLICATIONS

563. Shri Lakshman Singh Charak: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that the *Indian Listener*, the *Sarang* and the *Awaz* are running at a loss;

(b) whether it is fact that the circulation of these publications has decreased considerably;

(c) what action Government are taking to increase their circulation; and

(d) what is the strength of the establishment employed for preparation of these publications?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes.

(b) Yes, to a certain extent.

(c) In order to increase the circulation, it has been decided to reduce the rates of subscription of *Indian Listener* and *Sarang* for bona fide holders of broadcast receiver licences.

(d) Class I	1
Class II	5
Class III	25
Class IV	15